

234

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
WEST DISTRICT, TIS HAZARI COURTS, DELHI

ORDER

Pursuant to the order of the Hon'ble High Court of Delhi, New Delhi dated 09.01.2025 in Bail Application No. 3541/2024 titled 'Koshinder Vs. State NCT of Delhi', the proceeding dated 13.01.2025 of Mr. Sanjay Garg-I, Ld. Principal District & Sessions Judge (HQs), Delhi and Order No. 3542-3672/Rules/Gaz./2025/ Dated 16.01.2025, the following directions are issued for strict compliance regarding maintaining proper Dak Register in all the Courts:-

"All the Ld. Presiding Officers of West District, Tis Hazari Courts, Delhi are directed to instruct the Ahlmad of their respective Court for maintaining proper Dak Register(s) so that each and every directions/orders of the Concerned Court shall immediately be communicated to the Investigating Agency for compliance purpose".

(Vinod Kumar)

Principal District & Sessions Judge,
West District, Tis Hazari Courts, Delhi

No. 229/3464-3541 /Genl./West/THC/2025

Dated, Delhi the 01/2/25

Copy forwarded for information & necessary action:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi in pursuant of Order No. 3542-3672/Rules/Gaz./2025/ Dated 16.01.2025.
2. All the Judicial Officers of DHJS & DJS, West District, Tis Hazari Courts, Delhi.
3. The Ld. Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
4. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
5. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Vinod Kumar)

Principal District & Sessions Judge,
West District, Tis Hazari Courts, Delhi